

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 92 of 2014**

**Dated : 11<sup>th</sup> December, 2014**

**Present:- Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**DNH Power Distribution Co. Ltd.**

**... Appellant(s)**

**Versus**

**NTPC-SAIL Power Co. Ltd. & Anr.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan and  
Ms. Mandakani Ghosh

Counsel for the Respondent(s) : Mr. M. G. Ramachandran and  
Ms. Poorva Saigal for R-1

Mr. K. S. Dhingra for R-2

**ORDER**

Post the matter for hearing on **27<sup>th</sup> January, 2015.**

In the meanwhile, they are directed to file written submissions after furnishing a copy of the same to the other side.

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

sh/vg